5137 Oral Answers

Shri A. P. Jain: Sir, this an maly must be clarified. Is it the total population of the State, as Mr. Tyagi has said, on the number of voters as the Finance Minister says? It is the total population of the State. (Interruptions).

Shri Tyagi: We have lost three seats—it is not a joke— on account of the Minister.

Mr. Speaker: The only complaint is that the hon. Minister should see that this programme is applied uniformly and the reduction also proceeds simultaneously at he some rate.

Shri P. R. Patel: Sir, I want to know whether those who attended this family planning conference were above the age of implementing family planning or below the age of implementing family planning. (Interruptions.)

Mr. Speaker: Order, order. Next question.

म्रायवेंद म्रौर एलोपैथी की चिकित्सा पद्धति

*** ५२४. श्री प्रकाशवीर शास्त्री :** क्या स्वास्थ्य मन्त्री यह बजावे को क्रुमा फ**ें**ग कि

(क) करां, जायर्वेर जीर एतोरेंगे की चिकित्सा पद्धति के पाठयकम के बारे में कांई निर्णय किये गये है;

(ख) क्या स पद्धति से शिक्षित की• ग्राई० एम० ए त० ग्रीर ए० एम० की० एस० चिकित्सकों पर भी इसका कोई प्रभाव पडेगाः

(ग) क्या सरकार के इस निर्गय के विरोध में कोई जापत मिते हैं; और

(घ) यदि हां, तो का सरकार का विवार ग्रागा निर्गा बदलने का है ?

स्वास्थ्य मंत्रालय में उपमंत्री (डा० द॰ स॰ राजू) : (क) ग्रीर (ख). केन्द्रीय स्वास्थ्य परिषद की श्रक्तूबर, १९६२ को हुई पिछनी बढक मैं यह सिकारिंश की गई थी कि आयु मैंद की चिकित्सा विशुद्ध आयु-बें.देक पढति पर हो विफसित को जाय और सके पाठपकन मैं आयुनिक चिकित्सा के विषयों को किसी भी रूप अथवा भाषण मैं सम्मिलित नहीं किया जाये। न निकारिशों के आधार पर सरकार ने केन्द्रीय स्वास्थ्य परिषद ढारा निदिष्ट रूपरेखा के अनुतार शुद्ध आयुर्वे.देक शिक्षा योजना तैपर करने के लिए एक शुद्ध आयर्वे.देक समिति को स्थापना का है। ए रा आगा नहीं की जाता है कि इस नई योजना से बो० आई० एम० एउ० और ए० एम० बो० एम० जिकित्सकों पर कोई प्रभाव पडंगा।

Oral Answers

(ग) केन्द्रीय स्वास्थ्य परिषद को सिफारिशों के मेज।रिटी पक्ष क्रोर कुछ थिपक्ष मैं जापन मिले हैं ।

(घ) जो नहों।

(a) and (b). At the last meeting of the Central Council of Health held in October, 1962 it was recommended that the practice of Ayurveda should be developed on purely Ayurvedic lines and the subjects of modern medicine in any form or language not be included in should course. In pursuance of this recommendation a Shuddha Ayurvedic Committee has been set up by Government to prepare a Shuddha Ayurvedic Scheme of Education on the lines indicated by the Central Council of Health. It is not expected that the new scheme will effect BIMS AMBS practitioners.

(c) Some memoranda mostly for and some against, have been received relating to the recommendations of the Central Council of Health.

(d) No, Sir.]

श्री प्रकाशवीर शास्त्री : श्रोमन, में यह जानना चाहता हूं कि आधुर्वे द और एलो गैवी की मिली जुनी चिकित्सा पढति के भारत वर्ष मैं कितते कालिज ये । ग्रीर जब उन कालिनों में शिक्षित स्नातक ग्रीर वह चिकित्सा पढति देश मैं बड़ी लोकप्रिय हो रही यी तो ऐसी क्या कनिाइयां क्या गर्दी आप के मार्ग मैं कि जो कालिज इतना नारो व्लय करने के बाद खोने गए वे उनको प्रापको बन्द फरने का निर्णय करना पड़ा?

स्वास्थ्य मंत्री (डा० सुशीला नायर) ः ग्रायर्वे द के जो। डिल थे उनका ता शुरू से ी न मिली जुनी पद्वति से विोव या और किर जो लोग इन नित्रित कालिजों मैं से निकले तो देखने **में** यह **ग्रा**जा कि वह अधिक-तर माडनं मंडोसिन को दवाएं इस्तेमाल करते े, आप**र्वें:** को दयाएं इस्ते**म**/ल नहीं करते थे। स्रौर उन नंशों की उरक से जो इन कालिजों **से** पाल होकर निकले थे जगह ब जगह एह रिप्रेजें शन होने लगे कि हमारे लिए कडेंस्ड कोई तैयार किया जाए ताकि हम लोग भी एन० बरे० बी० एस० हो सकें। तो यह सब देख कर प्लानिंग कमीशन ने निर्णय किया कि हकी कत में इन मिश्रित शिक्षा प्रगाती के कालिजों से आयर्वें को हानि पहुंच रही है स्रोर इय तरोके का बदलना चाहिए ।

श्वी प्रकाशवीर शास्त्री : मेरी अपनी जानकारी है कि न आ गुर्वे : योर एल री वी के सम्मिलित कार्त वाले कालि जों से पढ़ कर निकले हुर स्तात हों की तंख्या देश में ४० हजार है । मैं जानना चाहता हूं कि जब सरकार यह निर्णय लेने जा रही थी तो क्या उतने उनके प्रशिनिधियों को भी बुताकर उनकी राय जानी या उनकी राय जाने बिना ही निर्णय ले लिया ?

डा॰ सुज्ञीला नायरः उनकी राय जानने की जरूरत नहीं समझी गयी ।

श्रो जगदेव सिंह सिद्धान्ती : क्या स्वास्थ्य मन्त्री महोदय को पता है कि श्रायु दिक चिकित्सा पढति को एँ रोपैंथिक पढति के साथ मिलाने से श्रायुर्वेर की लाभ या ग्रीर श्रापने उसको किन्हीं स्वार्थों के दबाव मैं श्राकर खत्म कर दिया ? **अध्यक्ष महोदय :** उनकी राग अलाहिदा है ।

श्वी प्रकाशवीर शास्त्रीः सवाल का उत्तर नहीं ग्राया ।

प्राध्यक्ष महोदय: उन्होंने जवाब दिया कि उनकी राय में इससे प्रायुर्वेंद को नुकसान था, यह कहते हैं कि फायदा था । ग्रव इसकी बहस के लिए, तो ग्राप ग्रलाहिदा मांग कर सकते हैं। उनकी जो राय थी वह तो उन्होंने दे दी।

Shri Maurya: May I know how many hospitals and Government dispensaries are run in the country without any doctor?

Mr. Speaker: That is a different thing altogether.

Shri A. T. Sarma: May I know whether the Government is prepared to utilise the services of graduates of Ayurveda under the integrated course in this emergency?

Dr. Sushila Nayar: So far as the emergency requirements of the military are concerned, they are not prepared to use these graduates So far as the requirements of the State Governments are concerned, in some places, they have used them in the place of junior doctors in the primary health centres.

श्री कछवायः म जानना चाहता हूं कि इ.स. समय भारतवर्षमें ऐसे मिले जुले वितने कालिज हैं और उन पर सरवार की द्योर से कितना खर्चा किया जाता है ?

डा॰ सुझीला नायरः म नकी संख्या धीर खर्चे के वारे में नहीं बता सकूंगी करोंकि ये कालिज राज्य सरकारों ारा चलाए जाते हैं।

श्वी राम सहाय तिवारी : ग्रभी मन्त्री जी ने कहा कि ग्रायुर्वेद के पढ़ने वाले विद्या-थियों ने इन कालिजों का विरोध किया । मैं जानना चाहता हूं कि क्या ऐलोपथी के विद्या-थि गों ने भो इसका विोध किया था कि ग्रायु-वेंद को ऐतो गैयी के साथ नहीं मिलाना चाहिए ?

डा० सुशीला नायर : जो ऐलोपैथी के यानी माडर्न मंडी सिन के कालिजों में पढ़ते हैं उनको इसमैं कोई दिलचस्पी नहीं है कि शुद्ध ग्रायु^द चलाया जाए या मिश्रित चलाया जाए ।

Shri Tyagi: May I know whether in the Ayurvedic colleges training is given in anatomy and surgery also?

Dr. Sushila Nayar: Anatomy and physiology had been included in the course in these so-called mixed colleges. But the vaidyas on the Panel on Ayurveda, that was called by the Planning Commission in May last year, do not want to include anatomy and physiology because their contention is that when they learn these subjects they lose respect for and faith in Ayurveda, and we certainly are not running these colleges to produce inferior types of doctors.

Auction of Iand in New Delhi

+ { Shri P. C. Borooah: *525. { Shri S. M. Banerjee: { Shri Daji:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether nearly 6,000 square yards of land in Diplomatic Enclave, New Delhi was auctioned by Government on the 18th February, 1963; and

(b) if so, at what price?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) and (b). 22 plots of land of various sizes were auctioned at a total cost of Rs. 24,57,000.

Shri P. C. Borooah: May I know when this land was acquired by Government, at what cost and how much amount was spent for its development?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand **Khanna):** This land is a part of Delhi and must have been in the possession of Government for a long time. Development took place ten or twelve or fifteen years ago when this colony was developed which is now the Diplomatic Enclave or Chanakyapuri.

Shri P. C. Borooah: May I know whether some land has been under unauthorised occupation because of which it has not been possible to develop that land? May I know to what extent this is correct, and what steps Government are taking or are going to take in the matter?

Mr. Speaker: That would be a different thing altogether.

Shri A. P. Jain: Taking the value of land at the time of the establishment of the Diplomatic Enclave at the acquisition rates, what profit have Government made on the sale of these 34 plots, and do Government consider that this profit is unconscionable?

Shri Mehr Chand Khanna: There is no question of any profit. The land was developed a long time ago, and it has been auctioned in different phases, and the prices not only in Delhi but all over the country have risen.

Shri A. P. Jain: My question has not at all been answered. It was what they spent and what they earned out of it.

Mr. Speaker: The answer is that they have not spent anything.

Shri A. P. Jain: They have not spent anything on development at all?

Mr. Speaker: The land was there; and the property belonged to Delhi. That is what the answer is.

Shri A. P. Jain: My question was very specific. If the value of the land is calculated at the acquisition rates, then what is the profit that they have made? Whether they possessed the land for a hundred years or two hundred years is quite immaterial.

Mr. Speaker: The hon. Member can do that accounting himself.